

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.†3070  
ANSWERED ON 05.12.2016**

**OVERCHARGING FROM TOURISTS AT VAISHNO DEVI**

**†3070. SHRI PRATAPRAO JADHAV:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has received any information about charging arbitrary fare and harassing the tourists travelling between Katra to Vaishno Devi in Jammu & Kashmir;**
- (b) if so, the details thereof; and**
- (c) whether the Government proposes to take any steps to save travellers from over-charging fare and harassments and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(DR. MAHESH SHARMA)**

**(a) to (c): The State Government of Jammu and Kashmir has informed that the track from Katra to Vaishno Devi in Jammu and Kashmir State is closely monitored by them and any differences arising between tourists and service providers on any issue are resolved on the spot by the active approach of the concerned agencies.**

**The Ministry of Tourism has not received any information about charging arbitrary fare.**

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